

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 18 JUL 1988

APPLICATION NO 922 /88 (F)

W.P.No. _____

APPLICANT

vs

RESPONDENTS

Shri A. Dhanaraj

To

The Divisional Electrical Engineer,
Southern Railway, Mysore & 2 Ors

1. Shri A. Dhanaraj
Electric Fitter, H.S. II
Electrical Branch
Southern Railway
Mysore
2. Shri T.N. Raghupathy
Advocate
No. 65-68, 'Krishnavasa'
Ist Floor, 1st Main Road
Seshadripuram
Bangalore - 560 020
3. The Divisional Electrical Engineer
Southern Railway
Mysore
4. The Assistant Electrical Engineer/
Enquiry Authority
Southern Railway
Mysore
5. The Secretary
Ministry of Railways
Rail Bhavan
New Delhi - 110 001
6. Shri A.N. Venugopal
Advocate
No. 12, 2nd Floor
SSB Mutt Building
Tank Bund Road
Bangalore - 560 009

F

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/~~STAY~~/
~~REINSTATEMENT~~ passed by this Tribunal in the above said application
on 14-7-88.

Encl: as above.


DEPUTY REGISTRAR
(JUDICIAL)

dc -

**In the Central Administrative
Tribunal Bangalore Bench.
Bangalore**

922/88

A Dhanaraj

T.N. Raghupathy

U/s
Order Sheet (contd) The Divisional Electrical Engineer,
Southern Rly, Mysore & 2 Ors
A.N. Venugopal

Date	Office Notes	Orders of Tribunal
4.7.88		<p><u>KSPVC/LHARM</u></p> <p style="text-align: center;"><u>ORDER</u></p> <p>Applicant and his learned Shri T.N. Raghupathy present. Shri Raghupathy files a Memo praying permission to withdraw this application for reasons stated in the Memo. Permission sought for is granted. Application is rejected as withdrawn for the reasons stated in the Memo.</p>



Sd/-

(K.S.PUTTASWAMY)^{WFFO}
VICE CHAIRMAN
14.7.1988

Sd/-

(L.H.A.REGO)^{WFFO}
MEMBER(A)
14.7.1988

TRUE COPY

R.A. Venugopal
DEPUTY REGISTRAR (JULY 18/88)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE